

Minutes of the Policy Relaxation Committee Meeting held under the Chairmanship of DGFT, Shri Pravir Kumar, IAS on 15.07.2014

Meeting No. 05/AM15 held on 15.07.2014 at 12.00 Noon in the room No 11, Udyog Bhawan New Delhi.

List of officers present in the meeting is given below:

1. Shri D. K. Singh	Addl. DGFT
2. Shri L.B. Singhal	Addl. DGFT
3. Shri KC. Rout	Addl. DGFT
4. Shri Darshan Singh	Jt. DGFT
5. Shri A. K. Srivastava	Jt. DGFT
6. Shri Jay Karan Singh	Jt. DGFT
7. Shri AkashTaneja	Jt. DGFT
8. Shri S.K. Mohapatra	Dy. DGFT
9. Smt. N.R.Choudhury	FTDO

The decision, taken in the individual cases, is as under:-

**Case No 1: M/s Kandoi Metal Powder Manufacturing Co. Ltd.
File No . 01/92/180/141/AM-14/PC-VI**

Sub: request for refund of TED against supply of goods to EOU

Decision:

The committee after detailed deliberation on the issue decided to allow refund of TED in light of Hon'ble High Court of Delhi order dated 11.02.2014 passed in the W.P. No (c) 5160 of 2013 filed by the applicant.

RA, however, while granting benefit shall ensure that no CENVAT credit or rebate has been availed by the recipient unit against such supplies.

Due to lack of time agenda point No 2 to 30 were deferred for next meeting.

The meeting ended with a vote of thanks to the Chair.
